

Faridkot House  
Copernicus Marg,  
New Delhi – 110 001

Dated : 23.07.2018

OFFICE ORDER

In partial modification of the Order No. NGT(PB)/03/2014/Judicial-1/547 dated 19.07.2018 and in exercise of powers conferred under sub-rule (1) of Rule 3 of the National Green Tribunal (Practice & Procedure) Rules 2011 framed under NGT Act, 2010, with the approval of the Competent Authority, the Bench of Court No. 1 is modified as follows for dated 23.07.2018 only and for also the Video Conferencing to be held at 02.00 PM. Rest part of the Order remains unchanged.

**COURT NO. 1**

1. *Hon'ble Mr. Justice Adarsh Kumar Goel, Chairperson*
2. *Hon'ble Mr. Justice Sonam Phintso Wangdi, Judicial Member*
3. *Hon'ble Dr. Nagin Nanda, Expert Member*



(Registrar General)  
National Green Tribunal

Copy for information to :

1. PPS to Hon'ble Chairperson
2. PA to Hon'ble Members
3. PA to Registrar General
4. PA to Registrars of all NGT Zonal Benches (SZB, CZB, WZB & EZB)
5. PA to Dy. Registrar
6. Assistant Registrar (Judicial)
7. Assistant Registrar (filing Counter)
8. Consultant (Judicial-1)
9. Court Master of Court No. 1 & 2
10. Bar Association of NGT, PB & All Zonal Benches
11. Website of NGT
12. Notice Board

(Registrar General)  
National Green Tribunal